

(b) the number of tube-wells energised up-to-date?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) The State Electricity Board have fixed a target of energising 11,000 tube wells during the year 1965-66. Information regarding the exact number of tube-wells sanctioned is not available.

(b) 7,236 connections have been energised from 1-4-65 to 31-12-65.

Land Reforms

795. Shri Kolla Venkalah:

Shri M. N. Swamy:

Shri Laxmi Dass:

Shri A. K. Gopalan:

Will the Minister of Planning be pleased to state:

(a) whether the High Level Committee preside] over by the Home Minister on the implementation of land reforms has presented its report;

(b) if so, its main recommendations;

(c) whether a copy of the Report and the decisions taken thereon will be laid on the Table; and

(d) the time taken by the Committee for enquiry and report?

The Minister of Planning (Shri Asoka Mehta): (a) to (d). The Committee is having discussions with the Chief Ministers concerned regarding the difficulties encountered in giving effect to the programme of land reform. These discussions are of an informal nature.

The Committee also made a general review of problems of implementation and made suggestions for improving implementation. These suggestions were included in the statement placed on the Table of the House in reply to Lok Sabha Starred Question No. 113 answered on 10th September, 1964.

The Committee is not required to make any formal report.

2511 (A) LSD—3.

राजस्थान में सिंचाई योजनाएं

796. श्री प्रकाशचौर शास्त्री

श्री हुकम चन्द कछवाय

श्री जगदेव सिंह सिद्धान्ती :

क्या सिंचाई और बिजलू मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में सिंचाई के लिये चौथी पंच वर्षीय योजना के अधीन कोई अन्य प्रतिरिक्त योजना बनाई गई है; और

(ख) क्या जल की सप्लाई के लिये नलकूप लगाने के बजाय पाइप लाइन बिछाने की योजना से सरकार सहमत हो गई है ?

सिंचाई और बिजलू मंत्री (श्री फखरुद्दीन अहमद): (क) चौथी योजना के प्रस्तावों को अभी अन्तिम रूप देना है ।

(ख) इस प्रकार का कोई प्रस्ताव सिंचाई व बिजली मंत्रालय में प्राप्त नहीं हुआ है ।

Subsidised Industrial Housing Scheme

797. Shri Daji: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) how many workers have been benefited during the Second and Third Plan periods due to the facilities offered under the Subsidised Industrial Housing Scheme;

(b) whether the Plan allocations for the Subsidised Industrial Housing Scheme have been fully utilised; and

(c) if not, the reasons thereof?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Information is being collected and will be laid on the table of the Sabha.

(b) and (c). Against the allocation of Rs. 57 crores, an amount of about

Rs. 45 crores is likely to be utilised during the periods of Second and Third Five Year Plans. The following are the factors mainly responsible for the shortfall in Utilisation:—

- (i) Non-availability of suitable land at reasonable cost;
- (ii) Shortage of essential building materials like cement, steel and bricks; and
- (iii) The lower priority given to Housing Schemes due to the Emergency.

Economy in Expenditure

**798. Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri Subodh Hansda:
Shri S. C. Samanta:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any economy has been effected in the expenditure in his Ministry during the year 1965-66; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes.

(b) Excluding the Trisuli Hydro-electric Project, which is being constructed in Nepal under the Indian Aid Programme, and the Farakka Barrage Project, early completion of which is in the national interest, a net saving of Rs. 125 lakhs is anticipated in the remaining budget provisions under the control of this Ministry. Apart from strict control over expenditure on tours, contingencies, filling up of vacant posts, the economy measures enforced consisted of:

- (i) Postponement of irrigation and Power Seminar; and

- (ii) reduction in expenditure on certain works.

Co-ordination between Agriculture and Irrigation

**799. Shri M. L. Dwivedi:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri Subodh Hansda:
Shri S. C. Samanta:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any directions have been issued to the State Governments in regard to having an effective co-ordination between the Departments of Agriculture and Irrigation; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5569/66].

Relief Plans for Drought-affected States

**800. Shri Warior:
Shri Indrajit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:**

Will the Minister of Finance be pleased to state:

(a) whether Government have proposed an integrated relief plan to provide necessary relief fund for relief works in the drought-affected States of Madhya Pradesh, Rajasthan, Gujarat, Maharashtra, Mysore and Orissa; and

(b) if so, the details thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) Does not arise.